

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/27/KOB/2024
SECTION	SEC. 94 (1) IBC
NAME OF PARTIES	ARUN TENNY
PETITIONERS ADVOCATE/ PROFESSIONAL	PRADEEP JOY, DHARMYA MS, ANJALY ANN JOSEPH, ROHAN KUMAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

ORDER

CP(IBC)/27/KOB/2024

Learned Counsel, Ms. Dharmya M S appears on behalf of the Petitioner through virtual mode and stated that **Mr. C J Davis** having Registration Number: **IBBI/IPA-003/ICAI-N00343/2021-2022/13660**, office at House No 23/1223, Chandy House, Golden Gate, Rareeram Road, Anchangady, East Fort, Behind Selex Mall, Thrissur, Kerala- 680 005, who has been appointed as RP in CP(IBC)51/2023 be appointed as RP in this matter. Petitioner is directed to produce the Authorisation of the Mr. C J Davis in the Registry within a period of 3 days.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)